



NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

8

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 12/03/2019

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/30/2018  
NAME OF THE PETITIONER(S) : N. PALANIAPPAN  
NAME OF THE RESPONDENT(S) : GOLDEN HILLS ESTATES PVT LTD & 4 ORS  
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
	M. Sahul Hameed	Counsel for Petitioner	
	Madhuviam H	Counsel for Respondent	

**ORDER**

At request of both the parties, list this matter on 04.04.2019.

—S.D.—

(S.VIJAYARAGHAVAN)  
Member (Technical)

—S.D.—

(B.S.V.PRAKASH KUMAR)  
Member (Judicial)

sr